

Name of the Corporate Debtor		Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)											
Date of commencement of CIRP		28-11-2022											
List of creditors as on		30-04-2023											
List of operational creditors (Government dues)													
(Amount in Rs.)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, GST office, Nashik (NAS-VAT-E-009)	GST Department	12-12-2022	23,69,65,659	-	Tax dues	No	0%	-	-	-	23,69,65,659	Secured creditor
2	Deputy Commissioner of Income Tax, Central Circle-1, Nashik	Income Tax Department	10-12-2022	39,64,65,920	-	Tax dues	No	0%	-	-	-	39,64,65,920	
3	Assistant Commissioner of State Tax (D-012), Mazgaon, Mumbai	GST Department	12-12-2022	5,24,79,206	-	Tax dues	No	0%	-	-	-	5,24,79,206	
				68,59,10,785	-				-	-	-	68,59,10,785	